## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

155/KB/2018 C.P.(IB) No.21/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company		Mascot Petrochem Pvt.LtdVs- SCIDPL & VE (JV)		
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1>	Mutane . N. a	A Advocate Rai Advocate M Advocate M Advocate M Advocate	G Applicant	9

## ORDER

Ld. Counsel for the petitioners are present.

As per directions of the Hon'ble NCLAT notice be issued on the Corporate Debtor. Petitioner to file affidavit of service of notice within seven days.

List on 26.02.2018 for admission.

(Jinan K.R.)

Member (Judicial)

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(V.P. Singh) Member (Judicial)

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